

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 956**

**TO BE ANSWERED ON THE 22ND NOVEMBER, 2016/AGRAHAYANA 1, 1938
(SAKA)**

NIRBHAYA FUND

956. DR. BOORA NARSAIAH GOUD:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that more than Rs. 3,000 crores are lying under the Nirbhaya Fund and if so, the details thereof;

(b) whether Central Victim Compensation Fund (CVCF) has sent any request/guidelines in October, 2015 for grant of Rs. 200 crores to CVCF;

(c) if so, the details thereof and the total funds granted and utilized, State-wise;

(d) the steps taken by the Government to ensure proper implementation of CVCF in various States;

(e) whether the Government has received complaints with regard to disparity in payment of compensation in various States for similar crimes; and

(f) if so, the details thereof and the steps taken to ensure that equal compensation is paid to all the victims?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): Under the Nirbhaya Fund for implementation of initiatives aimed at

enhancing the safety and security for women in the country Rs. 2000 crores have been made available to the Ministry of Women and Child Development.

(b) to (d): Ministry of Home Affairs has disbursed Rs. 190.68 crores to the States/UTs, for compensation to the women victims as per CVCF guidelines. Ministry of Home Affairs had issued guidelines in October, 2015 and revised guidelines in July 2016 to States/UTs as a onetime grant amounting to Rs 200 crore allocated for disbursement under the Central Victim Compensation Fund (CVCF) Scheme, as per Annexure.

(e) to (f): No such complaints have been received.

| Amount allocated to States/UTs is as under | | |
|---|------------------------|-----------------------------------|
| Sl No. | Name of States | Amount allocated (In Lakh) |
| 1 | Andhra Pradesh | 662 |
| 2 | Arunachal Pradesh | 33 |
| 3 | Assam | 860 |
| 4 | Bihar | 722 |
| 5 | Chhattisgarh | 685 |
| 6 | Goa | 50 |
| 7 | Gujarat | 390 |
| 8 | Haryana | 550 |
| 9 | Himachal Pradesh | 120 |
| 10 | Jammu & Kashmir | 170 |
| 11 | Jharkhand | 450 |
| 12 | Karnataka | 995 |
| 13 | Kerala | 760 |
| 14 | Madhya Pradesh | 2180 |
| 15 | Maharashtra | 1765 |
| 16 | Manipur | 34 |
| 17 | Meghalaya | 50 |
| 18 | Mizoram | 48 |
| 19 | Nagaland | 10 |
| 20 | Odisha | 1060 |
| 21 | Punjab | 410 |
| 22 | Rajasthan | 1545 |
| 23 | Sikkim | 23 |
| 24 | Tamil Nadu | 565 |
| 25 | Telangana | 590 |
| 26 | Tripura | 115 |
| 27 | Uttar Pradesh | 2810 |
| 28 | Uttarakhand | 125 |
| 29 | West Bengal | 1265 |
| | TOTAL STATE(S) | 19042 |
| 1 | A & N Islands | 15 |
| 2 | Chandigarh | 23 |
| 3 | D&N Haveli | 10 |
| 4 | Daman & Diu | 10 |
| 5 | Delhi UT | 880 |
| 6 | Lakshadweep | 10 |
| 7 | Puducherry | 10 |
| | Total UT(s) | 958 |
| | Total All India | 20000 |
